

HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) Yes.

(b) Alternate state has been allotted to enable the removal of the pump within the New Delhi Municipal Committee compound.

Indulgence in Currency Exchange Racket by W. H. O. Staff

955. **SHRI SUMAR GUHA:**
SHRI K. LAKKAPPA:
SHRI SURENDRANATH DWIVEDI:
SHRI J. AHMED:
SHRI DINKER DESAI:
DR. KARNI SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that employees of the World Health Organisation working in Delhi were arrested in the first week of January, 1969 for indulging in currency exchange;

(b) if so, the details thereof; and

(c) how many Indian and other foreign employees of the World Health Organisation are connected with this racket ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). Three persons who were formerly in the employ of the World Health Organisation were arrested in Delhi in the first week of January, 1969 by the Enforcement Directorate for suspected violations of the Foreign Exchange Regulations.

In view of the fact that enquiries are still in progress, it will not be in public interest to disclose further details at this stage.

Rehabilitation of Flood Victims in North Bengal

956. **SHRI INDRAJIT GUPTA:** Will the Minister of FINANCE be pleased to state:

(a) the total amount of Central aid

sanctioned and disbursed to-date for the rehabilitation of persons rendered homeless in various North Bengal Districts by the floods of October, 1968;

(b) the number of such families who have been resettled in new homes and provided with agricultural land; and

(c) the number of families who are still living on embankments where they had first taken refuge ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI DESAI): (a) Central assistance to State Governments is not sanctioned separately for individual items of relief and rehabilitation. During the current financial year an amount of Rs. 17.50 crores has so far been made available to the Government of West Bengal towards the expenditure on various relief and rehabilitation measures necessitated by the floods in the State.

(b) and (c). The information is being collected and will be laid on the Table of the House.

Flood Prevention-cum-Irrigation Scheme of Adhwara Groups

957. **SHRI BHOGENDRA JHA:** Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 988 on the 18th November, 1968 and state:

(a) the difficulties in implementing the Adhwara Scheme as flood prevention-cum-irrigation Scheme from the very beginning;

(b) whether objections and representations have been received against implementing the Adhwara Scheme only as flood control Scheme;

(c) if so, Government's reaction thereto; and

(d) whether this scheme is being included in the Fourth Five Year Plan ?